NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 130/397-398/NCLT/AHM/2016 (New) C.P. No. 59/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.11.2017</u>

Name of the Company:

Sangita A. Soni

V/s

Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DHARMESH SHAH - SOLICITOR & ADVOCATES FOR PETITIONER

1. DHARMESH SHAH - ADVOCATE PETITIONER

2. DHRI NAMIN PAHMA &R. ADV. RESPONDENT DUALLA

WITH NATIONAL STATES

POR HAMMA, ADV.

POR THARMAR & PAHMA, ADV.

<u>ORDER</u>

Learned Advocate Mr. Dharmesh Shah with Learned Advocate Ms. Swati Singhal i/b GMS Legal present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondents no. 1 to 6.

Heard arguments of Learned Counsel for Petitioner.

Petitioner Counsel filed written arguments.

For arguments of Learned Counsel for Respondents no. 1 to 6.

List the matter on 14.11.2017 for arguments of Respondents no. 1 to 6.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 07th day of November, 2017.